

Monday
NOVEMBER
26 & 27,
2018



INDIAN
NATIONAL
BAR
ASSOCIATION

In association with

Voice of Indian Legal Fraternity



THE FLORIDA BAR
INTERNATIONAL LAW SECTION



ABA Section of
International Law
Your Gateway to International Practice

69th Constitution Day International conference on Law & Policy Issues

November 26 & 27, 2018, New Delhi
Shangri-La's Eros Hotel, New Delhi



Esteemed Dignitaries & Speakers

- Honorable Shri P P Choudhary, Minister of State for Law and IT, Govt. of India
- Virendra Kumar Sharma, Member of Parliament, Ealing Southall, United Kingdom
- KTS Tulsi, Senior Advocate, Member of Parliament, Rajya Sabha
- Suresh Chandra, Secretary, Law & Justice, Govt. of India
- Suman Jyoti Khaitan, Founder Advocate at Khaitan & Partners & Suman Khaitan & Co
- Neha Dagley, President, Dagley Law, P.A.
- Alan Lederman, Shareholder, Gunster Law Firm
- Susanne Leone, President Welt International Law, P.A.
- James Lavigne, Founder, American Lawyers International, PLLC
- Lucius Smejda, President, Lex International Law Firm, P.A.
- Dr. Edgar Philippin, Partner, Kellerhals Carrard, Switzerland
- John Miles, Managing Director, J Miles & Co., Kenya
- Sujit Ghosh, Partner at Advaita Legal
- Axel Heck, Esq., Attorney-at-Law & INBA Int'l Sec. Chair, Germany
- Zameer Nathani, Director – Legal, Raymond Limited & Member CII, National Committee on Regulatory Affairs.
- Santanu Mukherjee, Advocate & Head of Chambers. Ex Lege Chambers & Chair, IPR Section, INBA

For more details contact at: Indian National Bar Association 8/11, Jungpura Extension, New Delhi-110014
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- Amber Gupta, Head legal and Company Secretary, Birla Sunlife Insurance
- Srita Heide, Founder/CEO, Indo-European Business Advisor
- Tejveer Singh, Partner, Singh & Singh Law LLP

And many more...



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ABOUT US

Indian National Bar Association (INBA) is India's largest voluntary Bar Association. It serves the community through programs designed to educate and connect members, who are committed in improving the administration of justice, International Trade, and Human Rights around the world. INBA is a member driven organization; it has more than 10,000 members from across the globe.

INBA is focused on taking the Indian legal industry and its members to newer heights. Representing the entire Legal ecosystem in India, INBA is dedicated to expand its members' professional network and industry insight. INBA is the voice of legal fraternity. The association promotes members through programs that focus on access to justice, human rights, anti-corruption, judicial reform and more. INBA provides resources to help its members become better lawyers. Each year, the association hosts or participates in events around the world. Existing INBA members contribute valuable insights and knowledge through various modes and means of expressions facilitated by INBA. We help broaden our member's perspectives and help them exchange views through online forums and partnerships with the best organization globally.

ABOUT THE CONFERENCE

To coincide with the Indian Constitution Day celebrations, INBA is hosting its 7th Annual International Conference titled "69th Constitution Day" at The Shangri-La, Eros Hotel, New Delhi on 26th & 27th November, 2018.

This conference proposes to bring participation from Legal Luminaries, Senior Government Officials, Legal Departments of Fortune 500 companies, International Law Firms, Senior Lawyers and Judges from across the globe. The main goal of the conference is to provide a platform for the Legal Community to discuss and deliberate on several important issues.

The participants profile at "69th Constitution Day" ranges from Federal & State Govt. officials from India and Abroad, Senior Lawyers, Consultants, Entrepreneurs, CISOs, Officials of Fortune 500 Companies & CEO's of Businesses from large corporations to Small and Medium Enterprises.

Supporting Partners





Message 2018 from Secretary General, INBA

As Secretary General of INBA, I am delighted to invite you to the Indian National Bar Association 7th Annual International Conference 2018 titled **"69th Constitution Day"** in New Delhi on November 26 & 27 at Shangri-La Eros Hotel.

I expect that this year's conference will be a special and memorable one, and I hope that you will join us there.

Established in 2012 This is where, my experience and my will to make a better India led me, to start INDIAN NATIONAL BAR ASSOCIATION (INBA), a non-profit, non-political, non-Governmental Association endeavoring to - to bring the best of both the world. Organizational understanding from the corporate world and the legal skills of the legal fraternity INBA's mission is to provide for welfare of Legal Community and to provide them with one collective voice to reform the Indian Legal System and remove Government bureaucratic rules & regulations (red tape) in order to usher effective and quick justice to its citizen, leading to nation's growth.

So on the occasion of the 69th Constitution Day of India, Indian National Bar Association (INBA), seeks inter alia to provide a forum for Legal Luminaries, Senior Government Officials, In-house counsels, Legal Departments of Fortune 500 companies, International Law Firms, Senior Lawyers and Judges across the globe. To sit back and reflect upon the myriad challenges faced by the nation and give much needed organized voice to the legal community to contemplate on all the policy and law related challenges faced by the nation. So that the quality of life for the common man on the streets is better.

I strongly believe change is a process and not an event and to achieve the vision of INBA, the event to be held on 26th November Constitution Day 2018 at The Shangri-La, Eros Hotel in New Delhi is a continuation of the change we aim to bring around which has already been set in motion last year, at the 69th Constitution Day 2018. Last year the Issues were many and it had to be a careful choice to make the best of the occasion. As the economy was slowing down, women folk feeling threatened at the work place and also on the streets, with retrospective amendments to the tax law touching a raw nerve with the international investor community, with justice delivery system being choked with colossal amounts, this were some of the issues we tried to find a solution to.

In our sincere endeavor we were fortunate enough to be guided by some of the most respectable persons in India, Dr. Subhash C. Kashyap, Former Secretary General, Lok Sabha, President, Indian National Bar Association (INBA), Sr. Advocate Shri Ram Jethmalani, Chief patron, INBA, Sr. Advocate Shri KTS Tulsi, Senior Patron, INBA with Ms. Meenakshi Lekhi, Advocate & Member of Parliament, Lok Sabha and many more.

INBA's Last year 68th Constitution Day conference (2017) was graced by the Hon'ble Shri Suresh Prabhu, Minister of Commerce & Industry and Civil Aviation of India, Dr. Satyapal Singh, Minister of State for Human Resource Development, Govt. of India, Virendra Kumar Sharma, Member of Parliament, Ealing Southall, United Kingdom, K.T.S Tulsi, Senior Advocate, Member of Parliament, Rajya Sabha, Suresh Chandra, Secretary, Law & Justice, Govt. of India, Neha Dagley, President, Dagley Law, P.A., Alan Lederman, Shareholder, Gunster Law Firm, Susanne Leone, President, Welt International Law, P.A. and many other Indian & International Legal Luminaries. Details of the Last Year's conference are available at its website www.indianbarassociation.org.

I am hoping that this year 69th Constitution Day Conference will be a special and remarkable one, and I look forward to see you in Delhi.

Kaviraj Singh

WHO SHOULD ATTEND THIS CONFERENCE?

- Lawyers who seek empowerment
- New partners or associates looking to increase their Client bases
- Lawyers who seek to enhance and expand their Business relationships
- Small- and medium-sized firms looking for large clients
- Corporate Counsel, Company Secretary, Law Firms
- Startups & Investors
- Head Corporate Affairs
- Head Operations, Corporate Counsels, Industry Leaders, Chief Executive Officers and Managing Directors, General Counsels, Legal Heads
- Individual Lawyers, Law students, Law colleges & Universities, Legal Vendors
- Head Regulatory Affairs
- IP Investors Patent Agents Attorneys & IP Consultants
- Tax Professionals, CA, Economist, Finance & Risk, Management

WHAT YOU WILL LEARN?

- Most important commercial law issues of the year
- Latest development in Law
- Latest government policies
- How to create trust
- Discover the commercial benefits of contributing to public policy-making, economic growth and prosperity
- Seven components of business
- How to establish your brand
- How to communicate effectively
- Learn more about global transactions and practice

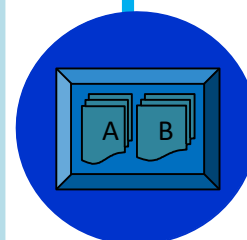
The Line-up of 20+ International Expert Speakers

The 2018 edition of The INBA's 69th Constitution Day 2018 brought together over 20 speakers from some of today's leading organizations. Through keynote sessions, panel discussions and roundtables, the event offered an array of inspiration, insight and insider tips that enabled attendees to increase their influence across their company's decision making processes.

OPPORTUNITIES



NETWORKING



LEARN MORE

SPEAKING OPPORTUNITY



SPEAKERS

- Shri Suresh Prabhu, Minister of Commerce & Industry and Civil Aviation of India
- Dr. Satyapal Singh, Minister of State for Human Resource Development, Govt. of India
- Virendra Kumar Sharma, Member of Parliament, Ealing Southall, United Kingdom
- K.T.S Tulsi, Senior Advocate, Member of Parliament, Rajya Sabha
- Suresh Chandra, Secretary, Law & Justice, Govt. of India
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- James Lavigne, Founder, American Lawyers International, PLLC
- Lucius Smejda, President, Lex International Law Firm, P.A.
- Prof. Dr. Edgar Philippin, Partner, Kellerhals Carrard, Switzerland
- John Miles, Managing Director, J Miles & Co., Kenya
- Sujit Ghosh, Partner at Advaita Legal
- Axel Heck, Esq., Attorney-at-Law & INBA Int'l Sec. Chair, Germany
- Zameer Nathani, Member, CII, National Committee on Regulatory Affairs
- Santanu Mukherjee, Advocate & Head of Chambers. Ex Lege Chambers & Chair, IPR Section, INBA
- Amber Gupta, Head legal and Company Secretary, Birla Sunlife Insurance
- Srita Heide, Founder/CEO, Indo-European Business Advisor
- Tejveer Singh, Partner, Singh & Singh Law LLP

For more details regarding the application procedure, please go to the following link: [Click Here](#)

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